

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P NO.935/2015  
CA NO.

CORAM:





SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Akash Ganga Builders Pvt. Ltd.  
V/s  
Registrar of Companies


SECTION OF THE COMPANIES ACT: 560(6)

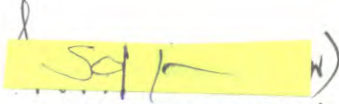
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANISH RAJ	company prosecutor	for. Loc delhi	
2.	AMRIT PAL	SINGH Adv	for Respondent	
3.	MR.SOUMYA DUTTA	Advocate	for Petitioner	
4.	MR. ASHOK ARORA	DIRECTOR	for Petitioner	

**ORDER**

Matter transferred from Hon'ble High Court of Delhi. Since compliance of the orders of Hon'ble High Court of Delhi as well as compliance in relation to NCLT Rules is to be ascertained before the CP is taken for final disposal by this Tribunal the petition be listed before the Ld. Registrar, NCLT. In case of filing of reports by Regional Director & Official Liquidator, the same may be also filed before the Ld. Registrar.

Post the matter before the Ld. Registrar on 02.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)